

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 322
109(PB)/2013

IN THE MATTER OF:

M/s. JagdishLalGupt
Vs.

.... Petitioner/Applicant

Sabina Woolen Mills Pvt. Ltd. &Ors

.... Respondent

Order under Section 397-398

Order delivered on 12.02.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant :

For the Respondent :

Mr. Rajesh Kumar for Rama Gupta,
Mr. Virendra Ganda, Sr. Adv., for Jagdish Gupta
Adv. Rajnish Sinha, Adv. Dhruv Jain for
Respondent No. 9 to 14
Mr. Arun Aggarwal, Shivam Saini & Praful Rawat
Adv. for Respondent No. 30(Bank of Baroda)

ORDER

Ld. Counsel for both the parties are directed to upload the documents on the DMS portal and also complete the pleadings if not already completed, within 4 weeks.

The parties are also directed to file written notes and convenience compilation/written submission of the case laws, if any, within one week.

List the matter on **15.04.2024**.

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)